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Title : Papers laid on the Table by members/Ministers.

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2004-2005.

(ii) Annual Report of the Cotton Corporation of India Limited, Navi Mumbai, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3244/2005)**

(b) (i) Review by the Government of the working of the Birds Jute and Exports Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Birds Jute and Exports Limited, Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3245/2005)**

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3246/2005)**

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textile Research Association, Ghaziabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textile Research Association, Ghaziabad, for the year 2004-2005.

**(Placed in Library, See No. LT 3247/2005)**

(4)(i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2004-2005.

**(Placed in Library, See No. LT 3248/2005)**

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2004-2005.

**(Placed in Library, See No. LT 3249/2005)**

(6)(i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2004-2005.

**(Placed in Library, See No. LT 3250/2005)**

(7)(i) A copy of the Annual Report (Hindi and English versions) of the Central Wool Development Board, Jodhpur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2004-2005.

**(Placed in Library, See No. LT 3251/2005)**

(8)(i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Synthetic and Art Silk Mills' Research Association, Mumbai, for the year 2004-2005.

**(Placed in Library, See No. LT 3252/2005)**

(9)(i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2004-2005.

**(Placed in Library, See No. LT 3253/2005)**

(10)(i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel Institute of Textile Management, Coimbatore, for the year 2004-2005.

**(Placed in Library, See No. LT 3254/2005)**

(11)(i) A copy of the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Handloom Fabrics Marketing Co-operative Society Limited, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3255/2005)**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): On behalf of Shri P.M. Sayeed, I beg to lay on the Table:-

(1) A copy of the Annual Budget (Hindi and English versions) of the Damodar Valley Corporation, for the year 2006-2007.

**(Placed in Library, See No. LT 3256/2005)**

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Power Grid Corporation of India Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Power Grid Corporation of India Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3257/2005)**

THE MINISTER OF LAW & JUSTICE (SHRI H.R. BHARDWAJ): I beg to lay on the Table-

(1)(i) A copy of the Annual Report (Hindi and English versions) of the National Judicial Academy, Bhopal, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Judicial Academy, Bhopal, for the year 2004-2005.

**(Placed in Library, See No. LT 3258/2005)**

(2) A copy each of the following reports (Hindi and English versions) of the Law Commission:-

(i) 192nd Report on Prevention of Vexatious Litigation, June 2005.

**(Placed in Library, See No. LT 3259/2005)**

(ii) 193rd Report on Transnational Litigation-Conflict of Laws-Law of Limitation, June 2005. **(Placed in Library, See No. LT 3260/2005)**

(iii) 194th Report on Verification of Stamp Duties and Registration of Arbitral Awards, June 2005. **(Placed in Library, See No. LT 3261/2005)**

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Law Institute , New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Law Institute , New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3262/2005)**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE DEPARTMENT OF OCEAN DEVELOPMENT (SHRI KAPIL SIBAL): I beg to lay on the Table-

(1)(i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2004-2005.

**(Placed in Library, See No. LT 3263/2005)**

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Centre for Liquid Crystal Research, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Liquid Crystal Research, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3264/2005)**

(3)(i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3265/2005)**

(4)(i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3266/2005)**

(5)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Geo-magnetism, Mumbai, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geo-magnetism, Mumbai, for the year 2004-2005.

**(Placed in Library, See No. LT 3267/2005)**

(6)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2004-2005.

**(Placed in Library, See No. LT 3268/2005)**

(7)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3269/2005)**

(8)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3270/2005)**

(9)(i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Centre for Research in Powder Metallurgy and New Materials, Hyderabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Advanced Centre for Research in Powder Metallurgy and New Materials, Hyderabad, for the year 2004-2005.

**(Placed in Library, See No. LT 3271/2005)**

(10)(i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3272/2005)**

(11)(i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, Allahabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, Allahabad, for the year 2004-2005.

**(Placed in Library, See No. LT 3273/2005)**

(12)(i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bangalore, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Raman Research Institute, Bangalore, for the year 2004-2005.

**(Placed in Library, See No. LT 3274/2005)**

(13)(i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, Noida, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, Noida, for the year 2004-2005.

**(Placed in Library, See No. LT 3275/2005)**

(14)(i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2004-2005.

**(Placed in Library, See No. LT 3276/2005)**

(15)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Immunology, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3277/2005)**

(16)(i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2004-2005.

**(Placed in Library, See No. LT 3278/2005)**

(17)(i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2004-2005, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Brain Research Centre, Manesar, for the year 2004-2005.

**(Placed in Library, See No. LT 3279/2005)**

(18)(i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2004-2005.

**(Placed in Library, See No. LT 3280/2005)**

(19) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2004-2005.

(ii) Annual Report of the Indian Vaccines Corporation Limited, Gurgaon, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3281/2005)**

(b) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2004-2005.

(ii) Annual Report of the National Research Development Corporation, New Delh, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3282/2005)**

(c) (i) Statement regarding Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshar, for the year 2004-2005.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshar, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

**(Placed in Library, See No. LT 3283/2005)**

(d) (i) Review by the Government of the working of the Central Electronics Limited, New Delhi, for the year 2004-2005.

(ii) Annual Report of the Central Electronics Limited, New Delhi, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): I beg to lay on the Table-

(1) A copy of the Annual Report (Hindi and English versions) of the Centre for Wind Energy Technology, Chennai, for the year 2004-2005, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Wind Energy Technology, Chennai, for the year 2004-2005.

**(Placed in Library, See No. LT 3285/2005)**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table-

(1) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of section 23A of the Regional Rural Banks Act, 1976:-

(i) S.O. 1263 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Gorakhpur Kshetriya Gramin Bank and Basti Gramin Bank into a single Regional Rural Bank to be known as Purvanchal Gramin Bank.

(ii) S.O. 1264 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Kashi Gramin Bank, Gomti Gramin Bank and Samyut Kshetriya Gramin Bank into a single Regional Rural Bank to be known as Kashi Gomti Samyut Gramin Bank.

(iii) S.O. 1265 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, Kapurthala-Ferozpur Kshetriya Gramin Bank and Shivalik Kshetriya Gramin Bank into a single Regional Rural Bank to be known as Punjab Gramin Bank.

(iv) S.O. 1266 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Valsad - Dangs Gramin Bank, Surat Bharuch Gramin Bank and Panchmahal Vadodara Gramin Bank into a single Regional Rural Bank to be known as Baroda Gujarat Gramin Bank.

(v) S.O. 1267 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Akola Gramin Bank, Yavatmal Gramin Bank and Buldhana Gramin Bank into a single Regional Rural Bank to be known as Vidharbha Kshetriya Gramin Bank.

(vi) S.O. 1268 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Kutch Gramin Bank, Banaskantha - Mehsana Gramin Bank and Sabarkantha Gandhinagar Gramin Bank into a single Regional Rural Bank to be known as Dena Gujarat Gramin Bank.

(vii) S.O. 1269 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Tungbhadra Gramin Bank, Chitradurga Gramin Bank, Kolar Gramin Bank and Sahyadri Gramin Bank into a single Regional Rural Bank to be known as Pragathi Gramin Bank.

(viii) S.O. 1270 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Malaprabha Grameena Bank, Bijapur Grameena Bank, Netravati Grameena Bank and Varada Grameena Bank into a single Regional Rural Bank to be known as Karnataka Vikas Grameena Bank.

(ix) S.O. 1271 (E) published in Gazette of India dated the 12th September, 2005 regarding amalgamation of Begusarai Kshetriya Gramin Bank, Bhagalpur - Banka Kshetriya Gramin Bank and Monghyr Kshetriya Gramin Bank into a single Regional Rural Bank to be known as Bihar Kshetriya Gramin Bank.

**(Placed in Library, See No. LT 3286/2005)**

(2) A copy each of the following Notifications (Hindi and English versions) issued under section 23D of the Regional Rural Banks Act, 1976:-

(i) S.O. 1414 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Gorakhpur Kshetriya Gramin Bank and Basti Gramin Bank by reason of amalgamation.

(ii) S.O. 1415 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Kashi Gramin Bank,

Gomti Gramin Bank and Samyut Kshetriya Gramin Bank by reason of amalgamation.

(iii) S.O. 1416 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Gurdaspur-Amritsar Kshetriya Gramin Vikas Bank, Kapurthala-Ferozpur Kshetriya Gramin Bank and Shivalik Kshetriya Gramin Bank by reason of amalgamation.

(iv) S.O. 1417 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Valsad - Dangs Gramin Bank, Surat Bharuch Gramin Bank and Panchmahal Vadodara Gramin Bank by reason of amalgamation.

(v) S.O. 1418 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Akola Gramin Bank, Yavatmal Gramin Bank and Buldhana Gramin Bank by reason of amalgamation.

(vi) S.O. 1419 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Kutch Gramin Bank, Banaskantha – Mehsana Gramin Bank and Sabarkantha Gandhinagar Gramin Bank by reason of amalgamation.

(vii) S.O. 1420 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Tungbhadra Gramin Bank, Chitradurga Gramin Bank, Kolar Gramin Bank and Sahyadri Gramin Bank by reason of amalgamation.

(viii) S.O. 1421 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Malaprabha Grameena Bank, Bijapur Grameena Bank, Netravati Grameena Bank and Varada Grameena Bank by reason of amalgamation.

(ix) S.O. 1422 (E) published in Gazette of India dated the 28th September, 2005 regarding dissolution of the Begusarai Kshetriya Gramin Bank, Bhagalpur – Banka Kshetriya Gramin Bank and Monghyr Kshetriya Gramin Bank by reason of amalgamation.

**(Placed in Library, See No. LT 3287/2005)**

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Balmer Lawrie Investments Limited, Kolkata, for the year 2004-2005.

(ii) Annual Report of the Balmer Lawrie Investments Limited, Kolkata, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. **(Placed in Library, See No. LT 3288/2005)**

(4) A copy of the Consolidated Review (Hindi and English versions) of the Working of the Regional Rural Banks for the year ended 31st March, 2005.

**(Placed in Library, See No. LT 3289/2005)**

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) The Customs House Agents Licensing (First Amendment) Regulations, 2005 published in Notification No. G.S.R. 653(E) in Gazette of India dated the 7th November, 2005 together with an explanatory memorandum and Corrigendum thereto published in Notification No. G.S.R. 679(E) dated the 22nd November, 2005.

(ii) S.O. 1610 (E) published in Gazette of India dated the 16th November, 2005, together with an explanatory memorandum regarding Revision of Tariff Value on Crude Palm Oil, RBD Palm Oil, Other-Palm Oil, Crude Palmolein, RBD Palmolein, Others – Palmolein, Crude Soyabean Oil and Brass Scrap.

(iii) S.O. 1658 (E) published in Gazette of India dated the 25th November, 2005, together with an explanatory memorandum regarding revision of rate for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of import.

(iv) S.O. 1659 (E) published in Gazette of India dated the 25th November, 2005, together with an explanatory memorandum regarding revision of rate for conversion of certain foreign currencies into Indian currency or vice-versa for the purpose of assessment of export.

(v) S.O. 710 (E) published in Gazette of India dated the 7th December, 2005, together with an explanatory memorandum seeking to specify the area of Nokia Telecom, SEZ, at Sriperumbudur in the State of Tamil Nadu as a "special economic zone".

**(Placed in Library, See No. LT 3290/2005)**

(6) A copy of the Life Insurance Corporation of India (Daily Allowance and Hotel Charges to Employees on Tour) Amendment Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 573 (E) in Gazette of India dated the 9th September, 2005,

under sub-section (3) of section 48 of the Life Insurance Corporation Act, 1956.

**(Placed in Library, See No. LT 3291/2005)**

(7) A copy each of the following Notifications (Hindi and English versions) under section 296 of the Income Tax Act, 1961:-

(i) S.O. 2469 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Maharashtra Energy Development Agency, Mumbai" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2002-2003 to 2004-2005, subject to certain conditions.

(ii) S.O. 2470 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Prajapita Brahmas Kumaris Ishwariya Vishwa Vidyalaya, Rajasthan" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2006-2007 to 2008-2009, subject to certain conditions.

(iii) S.O. 2471 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Society of Sisters of Charity of Saint B. Gapitanio and Saint V. Gerosa, Kolkata" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2001-2002 to 2003-2004, subject to certain conditions.

(iv) S.O. 2472 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "International Commission on Irrigation and Drainage, New Delhi" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.

(v) S.O. 2473 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Federation of Indian Export Organisation, New Delhi" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.

(vi) S.O. 2474 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Bharat Sevashram Sangha, Kolkata" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.

(vii) S.O. 2475 published in Gazette of India dated the 16th July, 2005 regarding exemption to the "Nathdwara Temple Board, Nathdwara (Rajasthan)" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2006-2007 to 2008-2009, subject to certain conditions.

(viii) S.O. 2810 published in Gazette of India dated the 13th August, 2005 regarding exemption to the "Krishna Gopal Ayurvedic Dharmarth Aushdhalaya Trust, Ajmer, Rajasthan" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2004-2005 to 2006-2007, subject to certain conditions.

(ix) S.O. 3094 published in Gazette of India dated the 3rd September, 2005 regarding exemption to the "Victoria Technical Institute, Chennai" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2002-2003 to 2004-2005, subject to certain conditions.

(x) S.O. 3095 published in Gazette of India dated the 3rd September, 2005 regarding exemption to the "Indian Merchants' Chamber, Mumbai" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1998-1999 to 2000-2001, subject to certain conditions.

(xi) S.O. 03454 and S.O. 3455 published in Gazette of India dated the 1st October, 2005 regarding exemption to the "The Institute of Road Transport, Taramani, Chennai" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1997-1998 to 2002-2003, subject to certain conditions.

(xii) S.O. 3456 published in Gazette of India dated the 1st October, 2005 regarding exemption to the "Indian National Trust for Art and Cultural Heritage, New Delhi" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2005-2006 to 2007-2008, subject to certain conditions.

(xiii) S.O. 3457 and S.O. 3458 published in Gazette of India dated the 1st October, 2005 regarding exemption to the "Shri Jain Swetamber Nakoda Parsavanath Tirth, Rajasthan" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 1999-2000 to 2004-2005, subject to certain conditions.

(xiv) S.O. 3891 published in Gazette of India dated the 29th October, 2005 regarding exemption to the "Anandashram Trust, Kanhangad, Kerala" under section 10 (23C) of the Income-Tax Act, 1961 for the period covered by the assessment years 2002-2003 to 2004-2005, subject to certain conditions.

**(Placed in Library, See No. LT 3292/2005)**

(8) A copy of the Thirty Fifth Valuation Report (Hindi and English versions of the Life Insurance Corporation of India as on 31st March, 2005, under section 29 of the Life Insurance Corporation Act, 1956.

**(Placed in Library, See No. LT 3293/2005)**

(9)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Public Finance and Policy, New Delhi, for the year 2004-2005.

**(Placed in Library, See No. LT 3294/2005)**

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